

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP No.176/Chd/Hry/2017.

In the matter of:

A2Z Infra Engineering Limited.Petitioner/Applicant No.1.

AND

Amit Mittal, Managing Director.Petitioner/Applicant No.2.

**Present: Mr.Pankaj Jain, Advocate for petitioners.
Mr.J.P.Singh, STA on behalf of ROC, NCT of Delhi
and Haryana.**

No time left. Adjourned to 31.07.2017 for arguments.

Sd/-
**(Justice R.P.Nagrath)
Member (Judicial)**

July 24, 2017

Ashwani